

Survey and investigation work are expected to be completed in 10 projects during the current year and about 5000 families are expected to be settled by the end of 1984-85.

**Employees in the Regional P. F.
Commissioner's Office,
Bhubaneswar**

3853. SHRI ANADI CHARAN DAS :
Will the Minister of LABOUR be pleased to state :

(a) the total number of employees in the office of Regional Provident Fund Commissioner, Bhubaneswar as on the 1 March, 1982 and as on the 1 March, 1985;

(b) the number of Scheduled Caste and Scheduled Tribe employees amongst them;

(c) whether reservation rules in favour of Scheduled Castes and Scheduled Tribes are being followed and rosters maintained for that purpose;

(d) if so, the reasons for the shortfall, if any, and the steps taken to fill the quota reserved for these communities; and

(e) the number of reserved posts lapsed during this period ?

**THE MINISTER OF STATE OF THE
MINISTRY OF LABOUR (SHRI T.
ANJIAH) :** (a) to (e). The required information is being collected and will be laid on the Table of the House.

Revision of Minimum Wages Act

3854. SHRI LAKSHMAN MALLICK :
Will the Minister of LABOUR be pleased to state :

(a) the progress made with regard to the revision of minimum wages in respect of the 27 scheduled employments which were placed before the Wage Advisory Board in its meeting on 9 March, 1984;

(b) whether notifications have been issued for the implementation of the minimum rates of wages;

(c) whether there is any proposal under

Government's consideration to raise the minimum wages in view of the increase in the price index;

(d) what steps Government propose to take to increase the minimum wages being paid to such employees whenever there is an increase in the price index; and

(e) whether Government have formulated any formula in this regard; if so, the details thereof ?

**THE MINISTER OF STATE OF THE
MINISTRY OF LABOUR (SHRI T.
ANJIAH) :** (a) and (b). No meeting of the Minimum Wages Advisory Board was held on the 9th March, 1984. However, at its meeting held on January 9, 1985 the Advisory Board considered and recommended revision of minimum rates of wages. Notifications in the revision of the minimum rates of wages in respect of 34 scheduled employments were issued on February 12, 1985.

(c) to (e). While revising the minimum rates of wages the rise in the Consumer Price Index Number is taken into account. The formula at present being followed by the Central Government is that whenever there is an increase of 50 Points in the 12-monthly average of the Consumer Price Index Number, the minimum rates of wages are increased in the same proportion as the percentage increase in the Consumer Price Index Number.

**Supply of Feature Films and Songs
by the Film Industry to Doordarshan**

3855. SHRI RAM SAMUJHAWAN :
Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether his Ministry has taken a decision regarding renewal of the contract which expired on 31st March, 1985 for the supply of feature films and song sequences by the Film Industry to Doordarshan;

(b) if so, the price hike demanded by the film industry as compared to existing prices paid; and

(c) the amount paid in each case by the films sponsoring these films and Chitrahars